

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

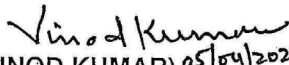
ORDER

Following committee of West District, Tis Hazari Courts, Delhi is hereby constituted as under with immediate effect :-

S. No.	Name of the committee	Name of the Officer	Designated as	Concerned Branch
1.	Committee to Monitor the registration of cases, timely uploading of Orders and hybrid hearing in all Courts of District West.	Sh. Virender Kumar Bansal, Principal Judge, Family Court (West)	Chairperson	Computer Branch (West)
		Chief Metropolitan Magistrate (West)	Member	
		Senior Civil Judge-cum-RC (West)	Member	

A fortnightly report shall be submitted by the committee to the undersigned with regard to daily uploading of the orders, timely registration of cases and functioning of hybrid hearing as per circular No.2251/DHC/Gaz./G-2/2022 dated 11.05.2022 of High Court of Delhi.


Further the correspondence with the High Court of Delhi, New Delhi will be done only through the undersigned.

  
(VINOD KUMAR) 05/04/2023  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI

473/8759-8851

/Committee/Gaz./PDJ West/2023 Dated, Delhi the 05/4/23

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. The Principal District & Sessions Judge, all district, Delhi/New Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
5. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
7. The PS to the undersigned
8. The Reader to the undersigned
9. O/o CMM, West District, Tis Hazari Courts, Delhi.
10. Scanning Room No.282, Tis Hazari Courts, Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.

  
(VINOD KUMAR) 05/04/2023  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI